on the Convention, the Protocol and the Recommendations adopted at the 84th (Maritime) Session of the International Labour Conference in October, 1996. [Placed in Library. See No. L.T.1933/00]

(ii)(a) Annual Report and Accounts of the V.V. Giri National Labour Institute, NOIDA (Uttar Pradesh), for the year 1998-99, togetherwith the Auditor's Report on the Accounts.

Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.2022/00]

## Report and Accounts (1998-99) of National Judicial Academy, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI O. RAJAGOPAL) ON BEHALF OF SHRI RAM JETHMALANI: Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:-

Annual Report and Accounts of the National Judicial Academy, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts.

Review by Government on the working of the above Academy.

Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.1934/00]

## Report and Accounts (1998-99) of the National Projects Construction Corporation Limited, New Delhi and related papers

THE MINISTER OF WATER RESOURCES (DR. C.P. THAKUR): Sir, I lay on the Table:-

## [16 MAY, 2000]

## RAJYA SABHA

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:
  - (a) Forty-second Annual Report and Accounts of the National Projects Construction Corporation Limited, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Corporation.
  - II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. L.T.2027/00]
  - I. Notification of the Ministry of Civil Aviation
  - II. Report and Accounts (1994-95) of Vayudoot Limited, New Delhi and related papers
  - III. Report and Accounts (1998-99) of Air Port Authority of India, New Delhi and related papers
  - IV. Memorandum of understanding (2000-2001) between Government of India and Indian Airlines limited

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): Sir, I lay on the Table:

- I. A copy each (in English and Hindi) of the following notifications of the Ministry of Civil Aviation, under Section 43 of the Airports Authority of India Act, 1994, alongwith Explanatory Note and Delay Statement thereon:-
  - S.O. 348 (E) dated 19.4.1995 publishing the Airports Authority of India (Transaction of Business) Regulations, 1995. [Placed in Library. See No. L.T.1911/00]

No. SEC. 9.2.3 dated 1.2.2000 publishing the Airports Authority of India (General Management, Entry for Ground Handling Services) Regulations, 2000. [Placed in Library. See No. L.T.2028/00]